

CENTRAL ADMINISTRATIVE TRIBUNAL •
ALLAHABAD BENCH, ALLAHABAD

Review Application No: 1410 of 1993

In

Original Application No: 1021 of 1993

K. L. Sharma

*** * * * * * Applicants,

Versus

Union of India & ors. Respondents.

Hon'ble Mr. A.K.Sinha, Member-Judicial

This Review application is directed against my judgement and order dated 12.7.1993. The case was heard and disposed of at the admission stage itself with a direction to dispose of the representation of the applicant dated 15.6.1993 pending before the Additional Director General, Organisation 4 Civil (b) Adjutant General's Army Headquarters, New Delhi within a period of 3 weeks from the receipt of the order in accordance with law and till then, his transfer order was ordered to be kept stayed.

2. The scope of Review application is limited and it does not mean reconsideration of the matter sitting in appeal over one's own judgement.

3. I have taken into consideration, the relevant facts and circumstances and thereafter disposed of the application at the admission stage. There being no error apparent on the face of the record. I do not consider there is any ground for entertaining the Review application. Accordingly, the Review Application is rejected.

Admetus, sonq.

(A.K.Sinha)
15/9/93

Member-Judicial

Allahabad Dated: 15.9.93

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